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**INDUSTRIAL ALL RISK POLICY- ADD ON WORDINGS**

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**CLAIMS / PAYMENT "ON ACCOUNT"**

All claims to be paid to the Insured within reasonable time after receipt of satisfactory documentation and determination of the quantity of the loss presented by the loss adjuster(s) and agreed by the Insurer. In the event of indemnifiable loss or damage, payment “on account” will be made by the Insurer as early as possible on request if this is approved by the Insurer and where the liability of the Insurer has been established in a preliminary loss report and accepted by the Insurer.